

ITEM NO.7

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Civil Appeal No(s). 292-293/2025

IFCI LIMITED

Appellant(s)

VERSUS

LUCKNOW MUNICIPAL CORPORATION & ORS.

Respondent(s)

IA No. 173025/2025 - APPLICATION FOR PERMISSION

IA No. 89936/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 89934/2020 - EXEMPTION FROM FILING O.T.

Date : 03-12-2025 This matter was called on for hearing today.

For Appellant(s) :

Mr. Saurav Kumar, Adv.
Mr. Samiron Borkataky, AOR

For Respondent(s) :

Mr. Mukesh Verma, Adv.
Mr. Shashank Singh, AOR

Mr. Malak Manish Bhatt, AOR
Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Common Respondent No.1 in C.A No. 292-293 of 2025, Respondent
No.2 in C.A No. 293 of 2025 & Respondent No.3 in C.A No. 292 of
2025 are duly represented.

Service is complete on respondent No.2 in C.A No. 292 of 2025
& Respondent No.3 in C.A. No. 293 of 2025 but none has entered
appearance.

The matter be processed for listing before the Hon'ble Court, under the rules.

Copy of this Record of Proceedings be furnished to the concerned Learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar

MG